

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 370 of 2019**

**IN THE MATTER OF:**

**ICICI Bank Ltd.**

**.....Appellant**

**Vs.**

**Shailendra Ajmera,  
Resolution Professional for Ruchi Soya  
Industries Ltd. & Anr.**

**.....Respondents**

**Present :**

**For Appellant:**

**Mr. Arun Kathpalia, Sr. Advocate with Mr. Shantanu  
Chaturvedi, Mr. Nikhil Mathur, Advocates**

**For Respondents:**

**Mr. Abhinav Vasisht, Sr. Advocate with Mr. Swapnil  
Gupta, Ms. Ankita Sinha, Ms. Akshita, Ms. Rajdipa  
Behura, Mr. P. Kani, Advocates for R-1**

**Mr. Nakul Sachdeva, Ms. Ambika Singh Pratiyush,  
Mr. A.Sahay, Advocates for R-2**

**O R D E R**

**26.07.2019 -** Heard learned counsel for the parties. **Judgment is reserved.**

It will be open to the parties to file short written submissions not more than three pages by 29<sup>th</sup> July, 2019.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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